

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 102  
IB/197/ND/2024

**IN THE MATTER OF:**  
**M/s. Ms. Smriti Bhatia**

**...PETITIONER**

**Vs**

**Goa Inn Private Limited**

**...RESPONDENT**

**Section**  
**U/s 7 of IBC, 2016**

**Order delivered on 24 .04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor** :Adv. Swapnil Gupta, Adv.  
Vaibhav Mendiratta and Adv.  
Abhinav Mishra

**For the Respondent/Corporate Debtor** :Mr. Aman Bhalla and Mr.  
Sarthak Asthana, Adv.

**ORDER**

Ld. Counsel on behalf of the Financial Creditor is present. Ld. Counsel on behalf of the Corporate Debtor is present on the basis of advance notice. For consideration of the matter, list the matter on **29.04.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**